

Central Administrative Tribunal
Principal Bench: New Delhi

CP No. 703/2001 IN
OA No. 823/2000

this the day of 7th October, 2002

Hon'ble Shri Govindan S.Tampi, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

R.K.Gupta,
S/o Shri R.S.Gupta,
R/o S-233, Greater Kailash, Part-I,
New Delhi-110048. ...Petitioner.
(Petitioner in person)

Versus

1. Shri Kamal Pandey,
Secretary,
Ministry of Home Affairs,
Government of India,
North Block,
New Delhi-110001.
2. Shri Kamal Kumar,
Director,
National Crime Records Bureau,
Ministry of Home Affairs,
East Block 7, R.K.Puram,
New Delhi-110066.
3. Shri B.K.Mishra,
Secretary, Ministry of Planning & Programme
Implementation, Government of India,
Sardar Patel Bhawan,
New Delhi-110001.
4. Shri Navin B.Chawla,
Secretary, UPSC, Dholpur House,
Shahjahan Road,
New Delhi-110011. ...Respondents.
(By Advocate: Shri R.D.Aggarwal
Shri Rajinder Nischal)

ORDER(ORAL)

By Shri Shanker Raju, Member(J)

In view of the stay of the decision of the Tribunal, the CP is dismissed at this stage. Notices are discharged with liberty to revive the same after the CWP is finally disposed of.

S. Raju
(Shanker Raju)
Member(J)

/kd/

(Govindan S.Tampi)
Member(A)